

Calcutta High Court - Circuit Bench at Jalpaiguri

JUSTICE

Scrutiny List

As on Date 25-05-2021

S.No.	Case Type	Filing No.	Compliance by Date	Reason for Compliance
1	CRR	105/2021	25-05-2021	Other Objection:- 1. VAKALATNAMA FORMAT IS WRONG 2. FORMAT OF THE HEADING IN THE FIRST PAGE IS INCORRECT
2	CRM	595/2021	25-05-2021	Other Objection:- NO ADVOCATE WELFARE LOGO STAMP IN VAKALATNAMA
3	CRM	620/2021	25-05-2021	Other Objection:- 1. PLEASE PROVIDE THE PHOTOCOPY OF ID PROOF OF THE DEPONENT 2. ADVOCATE WELFARE LOGO MUST BE ATTACHED IN THE VAKALATNAMA
4	CRM	621/2021	25-05-2021	Other Objection:- 1. PLEASE PROVIDE THE PHOTOCOPY OF ID PROOF OF THE DEPONENT 2. NO ADVOCATE WELFARE LOGO STAMP IN VAKALATNAMA
5	CRM	622/2021	25-05-2021	Other Objection:- NO ADVOCATE WELFARE LOGO STAMP IN VAKALATNAMA
